

F.No. J-11017/11/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section


Shastri Bhawan, New Delhi,
dated 04th May, 2016

ORDER

The President is pleased to engage the following advocate as Sr. Panel Counsel for conducting Central Government litigation before Andhra Pradesh High Court at Hyderabad as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Andhra Pradesh High Court Hyderabad Senior Panel Counsel		
Name	Address & Mobile number	Enrl. No.
Dr. K. Manmadha Rao	F#103, P#48, SV Paradise, HUDA Complex, Saroornagar, Hyderabad-35. Mob. 9848125242.	AP/559/1991


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/2014/Judl. dated 01.10.2015.
3. Hindi version of this order will follow.


(G. S. Yadav)
4.5.16

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. K. M. Natraj, Ld. ASG (Southern Zone), No. 4306, High Point IV, No. 45, Palace Road, near Basaveshvara Circle, Bangalore-560001.
3. Shri Bommineni Naranyan Reddy, Asstt. SG, H. No. 2-2-25/P/4/A, Durgabai Deshmukh Colony, Bagh Amberpet, Hyderabad-500013.
4. The Registrar, Andhra Pradesh High Court, Hyderabad.
5. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs for uploading this order on official website.
8. Guard File/Judicial Section with 5 spare copies.
9. Cash (LA) Section with regard to retainership fee to CGSC.


(B. S. Sharma)
Superintendent (Legal)